

Fires in Ghana Sanctuary, Bharatpur

6649. SHRI KAMAL NATH : Will the PRIME MINISTER be pleased to state :

(a) whether Ghana Sanctuary in Bharatpur had three major fires in the last three months;

(b) if so, the causes thereof; and

(c) the estimated loss on that account ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Yes, Sir.

(b) One fire is reported to have been caused by a cigarette but thrown by a careless tourist while the other started from the periphery of the national park and was apparently caused by a careless grazier. The cause of the third fire has not been ascertained.

(c) In the first fire incident which occurred on 18th January 1985, about 70 hectares of grass land was burnt while the tree growth in the same area got scorched. In the second fire which broke out on 26th February 1985, dry grass over about 290 ha. along with some dry fallen wood was burnt and some trees standing in the area were scorched. In the third case on 31st March 1985, grass over about 250 ha. got burnt and the crowns of a few trees in the area got scorched.

Management of Lord Natraja Temple

6650. DR. VALLAL PERUMAN : Will the Minister of CULTURE be pleased to state :

(a) whether Union Government have any proposal to take over the management of Lord Nataraja Temple at Chidambaram in Tamil Nadu; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) No, Sir.

(b) Does not arise.

Distribution of Agricultural Land under 20-Point Programme in Gujarat

6651. SHRI AMARSINH RATHAWA : Will the Minister of PLANNING be pleased to state :

(a) the number of landless persons to whom agricultural land has been distributed in Gujarat under 20-point programme during the year 1984-85; and

(b) the target fixed therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) and (b). Targets under the programme of distribution of ceiling surplus land to landless persons are fixed in terms of the area to be distributed. As against a target of 12000 acres in 1984-85, the achievement in Gujarat was 12943 acres.

[Translation]

Renaming of I.P. Stadium

6652. SHRI NIRMAL KHATRI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state whether Government propose to rename Indraprastha Indoor Stadium after the former Prime Minister, the late Smt. Indira Gandhi ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : The Indraprastha Stadium has already been renamed "Indira Gandhi Stadium" after the former Prime Minister late Smt. Indira Gandhi.

[English]

Commissions on Communal Riots

6653. SHRI C. MADHAV REDDI :
SHRI M. RAGHUMA REDDY :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 473 on 25 July, 1984 regarding recommendations of Judicial Commissions on communal riots and state :

(a) whether Government have since taken steps to formulate any action programme based on the recommendations of those Commissions;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?